## STATEMENT BY MINISTER

## Promulgation of the Manipur University Ordinance, 2005 (No.3 of 2005)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the promulgation of the Manipur University Ordinance, 2005 (No.3 of 2005). ...(Interruptions)...

## RE. KILLING OF AN INDIAN WORKER IN AFGHANISTAN BY TALIBAN

SHRI NILOTPAL BASU (West Bengal): Sir, it is a very serious issue. A person who went there for doing work in Afghanistan has been killed by Taliban. This issue has created so much anguish in the whole country. Please, allow us to raise this issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That will be discussed in the Business Advisory Committee. Please, sit down. ...(Interruptions)...

SHRI NILOTPAL BASU: Sir, notices have been given regarding a brutal killing of Muniappa Kutty in Afghanistan... (*Interruptions*)... It is a very important issue... (*Interruptions*)... An Indian national, who went to Afghanistan to work in the national interest, has been brutally killed by the Taliban; and those who are stopping us from raising this issue, are they supporters of the Taliban? ...(*Interruptions*)...

श्री उपसभापतिः वे भी कुछ कहना चाहते हैं, आप भी कुछ कहना चाहते हैं। ...(व्यवधान)....

SHRI NILOTPAL BASU: They are not allowing us to raise the issue.  $\dots$  (Interruptions)...

MR. DEPUTY CHAIRMAN: The House is adjourned to meet at 11 a.m. tomorrow.

The House then adjourned at six minutes past twelve of the clock till eleven of the clock on Friday, the 25<sup>th</sup> November, 2005.